

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO.4318**  
TO BE ANSWERED ON 22.03.2021

**TSP/ POST MATRIC SCHOLARSHIP**

4318. SHRI RAVIKUMAR D.:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has any plan to restart Tribal Sub Plan (TSP) and if so, the details thereof and if not, the reasons therefor; and

(b) the details of State-wise number of tribal students who were provided with Post Matric Scholarships between 2013 and 2020?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) Government is implementing Tribal Sub-Plan (TSP) since 1974-75 as a strategy for tribal development. TSP has now been renamed as Scheduled Tribe Component (STC). Besides, Ministry of Tribal Affairs 40 Central Ministries / Departments have been mandated by NITI Aayog to earmark STC funds in the range of 4.3 to 17.5 percent of their total Scheme allocation every year for tribal development.

(b) The State/UT-wise number of beneficiaries covered under the Post Matric Scholarship scheme of the Ministry of Tribal Affairs during the years 2013-14 to 2019-20 is given at **Annexure.**

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Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 4318 for 22.03.2021 by SHRI RAVIKUMAR D. regarding "TSP/ POST MATRIC SCHOLARSHIP"

**Number of beneficiaries covered under the Post Matric Scholarship scheme of the Ministry of Tribal Affairs during the years 2013-14 to 2019-20**

Sl.No	State/UT	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20
1	Andaman & Nicobar Islands	28	0	0	167	544	439	447
2	Andhra Pradesh	229360	82091	49239	65173	71687	59146	158195
3	Arunachal Pradesh	630	630	0	22564	18863	26000	20500
4	Assam	102800	102800	116693	29423	26867	79526	55507
5	Bihar	6463	6463	0	0	9950	12544	13938
6	Chhattisgarh	106231	139447	148660	135586	143320	154656	144453
7	Dadar & Nagar Haveli	0	0	0	0	3720	2115	5618
8	Daman & Diu	320	320	0	328	196	192	351
9	Goa	1332	1332	4270	1924	4442	0	5870
10	Gujarat	218570	218570	163989	192322	214605	0	202667
11	Himachal Pradesh	5189	5189	8079	3739	10747	4729	3009
12	Jammu & Kashmir	18700	8925	21000	13854	16905	27900	10685
13	Jharkhand	72878	81768	0	63029	73385	76782	79823
14	Karnataka	132376	134988	140891	109943	101059	111614	118083
15	Kerala	12705	13225	0	15834	16111	16245	16583
16	Madhya Pradesh	192437	188145	197176	263176	272714	289095	244126
17	Maharashtra	178146	117578	175000	163321	147262	131000	139550
18	Manipur	53965	57828	66928	59995	59661	22644	30969
19	Meghalaya	79011	79011	74608	54900	35305	0	0
20	Mizoram	56873	62410	57330	42072	51983	47948	38174
21	Nagaland	39867	40133	45140	44404	28949	38380	40164
22	Odisha	89115	130960	165100	176579	185888	196667	171532
23	Puducherry	0	0	0	0	0	0	23
24	Rajasthan	288020	246249	275669	126965	135523	269659	286652
25	Sikkim	2643	2705	3053	2605	2962	4299	4431
26	Tamil Nadu	11092	11092	20060	23574	21605	29622	29478
27	Telangana	0	171329	171329	112236	153845	58253	129243
28	Tripura	24270	22261	28374	21001	23020	22896	23720
29	Uttar Pradesh	7500	7500	0	5322	2779	0	17984
30	Uttarakhand	24812	25269	27796	15401	8335	6133	6499
31	West Bengal	79230	79230	73357	85901	90395	58421	62234

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